

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**DFR No. 1820 of 2014 &
FAO No. 301 of 2003**

Dated: 16th July, 2015

In the matter of :

Power Grid Corporation of India Ltd.

...Appellant(s)

Versus

Karnataka Power Transmission Corporation Ltd. & Ors.

...Respondent(s)

ORDER

The Court has not assembled today.

As agreed by learned counsel for the parties, list the matter on

15.09.2015.

COURT MASTER